

Statement

Details of expenditure incurred by the CPSEs under the Ministry of Steel during the last five years

(₹ in lakh)					
Name of CPSE	2015-16	2016-17	2017-18	2018-19	2019-20*
Steel Authority of India Ltd.(SAIL)	7616	2905	2570	3118	1724
Rashtria Ispat Nigam Ltd. (RINL)	873	853	960	1030	509**
NMDC Ltd.	21009	17418	16937	16724	3388
MECON Ltd.	222	67	49	17	41
MOIL Ltd.	1486	1143	962	929	722
KIOCL Ltd.	64	38	16	33	75#
MSTC Ltd.	150	80	215	200	Nil

* Upto December, 2019

** Upto January, 2020

Upto February, 2020

New Steel Policy

2077. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that the Cabinet has recently approved a New Steel Policy;

(b) if so, the highlights and aims and objectives of the New Steel Policy and how it is different from the existing one;

(c) the reasons for Government not making use of domestic steel mandatory for all Government and public sector construction to give boost to domestic steel sector; and

(d) in what manner Government is going to pool ₹10 lakh crores investment in steel sector?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) No, Sir.

(b) Does not arise.

(c) The Government has notified a Policy for providing preference to Domestically Manufactured Iron and Steel Products (DMI&SP) in government procurement on 8th May, 2017 and subsequently revised on 27th May, 2019 to boost domestic steel sector.

(d) Steel is a deregulated sector. Steel companies take their own decisions for investments keeping in view the market dynamics. The investments needed are mobilised by the steel companies from their own equity and loan as per their commercial and financial assessment.

New and innovative measures undertaken by the Ministry

2078. DR. VINAY P. SAHASRABUDDHE: Will the Minister of STEEL be pleased to state:

(a) whether any kind of new and innovative measures have been undertaken by the Ministry in general and/or its various departments or PSUs and autonomous bodies associated with it to improve work culture, bring more transparency and accountability and also enhance result orientation, during the last five years;

(b) if so, the details thereof; and

(c) what has been the impact of these efforts?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. The Ministry of Steel implemented measures such as biometric attendance system, e-Office modules, procurement through GeM Portal, Bhavishya (Pension Sanction and Tracking Payment System). CPSEs under the Ministry of Steel have also adopted various measures to improve transparency and accountability, which, *inter-alia* includes the following:

- (i) MoU signed with Indian Iron and Steel Sector Skill Council (IIS SSC) for implementation of Recognizing Prior learning (RPL) in SAIL Plants, Employees are covered under RPL Programmes.
- (ii) E-Procurement system implemented by SAIL.
- (iii) Revision in Procurement/Contract Procedure (PCP) for incorporating emerging changes in the procurement process across the SAIL Plants/Units.